

GGDC/ MAN / Sec/NleT-1

Online Bid is invited by the Govt. General College, Manbazar-II, Purulia, for Books of College Library & to deploy 4 (four) Nos. Security Personnel (without Gun) for guarding the College premise. All rates to be quoted, EM-fixed as per NleT. Documents download start date (online) 13.12.2023. Bid submission end date (online) 04.01.2024 upto 06:00 PM. For details visit website <https://wb-tenders.gov.in> and office of the undersigned.

Sd/-
Officer-in-Charge
Govt. General Degree College
Manbazar-II, Purulia

NOTICE INVITING E-TENDER
NleT No: 15/WCD/BD/M-J/2023-2024

NleT No: 21/5thSFC/EO/M-J/2023-2024
Separate Sealed Tenders are invited by
as per the terms and conditions of the tender document.

Date: 08.12.2023,
Place: Malda

ফরীয়াট নীলাম

মুর্শিদাবাদ জেলা পরিষদের পক্ষে
একটি ফরীয়াট দুই বছর নীলামের

Authorized Officer,
State Bank of India

बैंक ऑफ इंडिया
Bank of India
Relationship Beyond Banking.

BANK OF INDIA
BARASAT ZONAL OFFICE
ASSET RECOVERY DEPARTMENT
2nd floor, DD-2, Salt Lake, Sector 1,
Bidhan Nagar, Kolkata - 700064

Ref. No.: BRN/SARFAESI/23-24/1

Dated: 22.11.2023

From:
Bank of India:
Baranagar Branch,
At Dutta Villa, 39, Baghajatin Road, Baranagar, Kol-700036
To:
Uday Bhaskar Battina
Balaji Apartment,
9/1, Kali Charan Ghosh Road, Ps-Baranagar, Po-Sinthee, Kolkata-700050
Sir,

**NOTICE U/S 13(2) OF THE SECURITISATION AND RECONSTRUCTION OF
FINANCIAL ASSETS AND ENFORCEMENT OF SECURITY INTEREST ACT 2002**

At the request made by you, the Bank has granted to you credit facility aggregating to an amount of Rs.26,55,000/-. We give hereunder details of credit facility granted by us and the outstanding dues thereunder as on the date of this notice:-

Nature of Facility	Sanctioned Limit	Outstanding dues
(a) Housing Loan	Rs.26,55,000/-	Rs.26,29,642.19

2. The aforesaid credit facilities granted by the Bank are secured by the following assets/securities (particulars of properties/assets charged to Bank) :-

(a) Equitable Mortgage of Immovable property by deposit of title deed no 1-6966/2019 dated 05-08-2019 in the names of Mr. Uday Bhaskar Battina comprising of one residential flat being Flat No-3A at "Balaji Apartment" on the 3rd Floor of G+3 storied Building with covered car parking space at ground floor situated on the premises no 9/1, Kali Charan Ghosh Road, in Tozi No- 1298/2833, Dag No- 668, 669, 670, 671 & 672, LR Dag No- 2392, Khatian No. 152 & 153, LR Khatian No: 1947 (Sushil Kanta) now LR Khatian No. 2478, 2477, 2475, 2476, 2480 & 2479, Holding No: 11, Ward No 21, JL No 08, Mouza; Nainan P.S Baranagar, Baranagar Municipality, Under A.D.S.R. Cossipore Dumundum Pin: 700050.

3. As you have defaulted in repayment of your dues to the Bank under the said credit facilities, we have classified your account as **Non-Performing Asset with effect from 01.10.2023** in accordance with the directions/guidelines issued by the Reserve Bank of India.

4. For the reasons stated above, we hereby give you notice under Section 13(2) of the above noted Act and call upon you to discharge in full your liabilities by paying to the Bank sum of Rs.26,29,642.19 (contractual dues upto the date of notice) with further interest thereon @ 8.95% p.a. compounded with monthly rests, and all costs, charges and expenses incurred by the Bank, till repayment by you within a period of 60 days from the date of this notice, failing which please note that we will entirely at your risks as to costs and consequences exercise the powers vested with the Bank under Section 13 of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002, against the secured assets mentioned above.

5. While we call upon you to discharge your liability as above by payment of the entire dues to the Bank together with applicable interest, all costs, charges and expenses incurred by the Bank till repayment and redeem the secured assets, within the period mentioned above, please take important note that as per section 13(8) of the SARFAESI Act, the right of redemption of secured assets will be available to you only till the date of publication of notice for public auction or inviting quotations or tender from public or private treaty for transfer by way of lease, assignment or sale of the secured assets.

6. The amounts realized from exercising the powers mentioned above, will firstly be applied in payment of all costs, charges and expenses which are incurred by us and/or any expenses incidental thereto, and secondly in discharge of the Bank's dues as mentioned above with contractual interest from the date of this notice till the date of actual realisation and the residue of the money, if any, after the Bank's entire dues (including under any of your other dues to the Bank whether as borrower or guarantor) are fully recovered, shall be paid to you.

7. If the said dues are not fully recovered from the proceeds realised in the course of exercise of the said powers against the secured assets, we reserve our right to proceed against you and your other assets including by filing legal/recovery actions before Debts Recovery Tribunal/Courts, for recovery of the balance amount due along with all costs etc. incidental thereto from you.

8. Please take note that as per Sub-section (13) of the aforesaid Act, after receipt of this notice, you are restrained from transferring or creating any encumbrances on the aforesaid secured assets whether by way of sale, lease, license, gift, mortgage or otherwise.

9. The undersigned is a duly authorised officer of the Bank to issue this notice and exercise powers under Section 13 of aforesaid Act.

10. Needless to mention that this notice is addressed to you without prejudice to any other right or remedy available to the Bank.

Place: Kolkata

Sd/- Chief Manager & Authorised Officer
Bank of India

Date : 22.11.2023

The Block Development officer of Raghunathanji-I Block invites e-Tender through e Procurement System from the bonafide and resourceful Contractors for the works listed below :

Sl. No.	e-NIT No. and Date	Period of Bid Submission
1.	10/BD/O/2023-24 Memo No: 4568(14) dt. 11.12.2023	13.12.2023 at 18.00 Hours to 28.12.2023 up to 13.00 Hours
2.	11/BD/O/2023-24 Memo No: 4595(14) dt. 13.12.2023	14.12.2023 at 18.00 Hours to 28.12.2023 up to 13.00 Hours
3.	13/EO/2023-24 Memo No: 1005(511/8) dt. 13.12.2023	14.12.2023 at 18.00 Hours to 27.12.2023 up to 13.00 Hours

Details of NIT will be available at the website <http://wb-tenders.gov.in>

Sd/-
Block Development officer
Raghunathanji-I Development Block

EASTERN RAILWAY

Tender No. E1/EG-OT-1035-2023-24 &

FORM NO. INC-26
(Pursuant to rule 30 the Companies
(Incorporation) Rules, 2013)

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
KLASS TRADERS PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Person	Klass Traders Private Limited
2. Date of incorporation of Corporate Person	01/03/1988
3. Authority under which Corporate Person is incorporated / registered	Registrar of Companies, Kolkata
4. Corporate Identity Number / Limited Liability Identification Number of Corporate Person	U26931WB1988PTC043886
5. Address of the registered office and principal office (if any) of Corporate Person	309 Todi Chambers, 2 Lal Bazar Street, Kolkata - 700001
6. Liquidation commencement date of Corporate Person	12/12/2023
7. Name, address, email address, telephone number and the registration number of the Liquidator	Name: Mr. Pranab Kumar Chakrabarty Address: 72/9, Saikh Para Lane, Howrah - 711103 ; E-mail Address: pranabchakrabartykpc@yahoo.com Telephone Number: 9432677017 Registration Number:- IBB/PA-003/IP-N00088/2017-18/10826
8. Last date for submission of claims	11/01/2024

Notice is hereby given that the Klass Traders Private Limited has commenced voluntary liquidation on 12th December, 2023.

The stakeholders of Klass Traders Private Limited are hereby called upon to submit a proof of their claims, on or before 11th January, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Signature of Liquidator : Sd/-
Name of the Liquidator : Mr. Pranab Kumar Chakrabarty
IBBI Registration No. : IBB/PA-003/IP-N00088/2017-18/10826
AFA No. : AA3/10826/02/290124/300867
Valid till : 29.01.2024
Date : 12/12/2023
Place : Kolkata

FORM A

PUBLIC ANNOUNCEMENT

[Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017]

FOR THE ATTENTION OF THE STAKEHOLDERS OF
MOUNTVIEW VINIMAY PRIVATE LIMITED

RELEVANT PARTICULARS

1. Name of Corporate Person	Mountview Vinimay Private Limited
2. Date of incorporation of Corporate Person	28/01/2008
3. Authority under which Corporate Person is incorporated / registered	Registrar of Companies, Kolkata
4. Corporate Identity Number / Limited Liability Identification Number of Corporate Person	U51109WB2008PTC122128
5. Address of the registered office and principal office (if any) of Corporate Person	2/1C Sevak Baidya Street, Kolkata 700029
6. Liquidation commencement date of Corporate Person	12th December, 2023
7. Name, address, email address, telephone number and the registration number of the Liquidator	Name: Mr. Pranab Kumar Chakrabarty Address: 72/9, Saikh Para Lane, Howrah - 711103 ; E-mail Address: pranabchakrabartykpc@yahoo.com Telephone Number: 9432677017 Registration Number: IBB/PA-003/IP-N00088/2017-18/10826
8. Last date for submission of claims	11/01/2024

Notice is hereby given that the Mountview Vinimay Private Limited has commenced voluntary liquidation on 12th December, 2023.

The stakeholders of Mountview Vinimay Private Limited are hereby called upon to submit a proof of their claims, on or before 11th January, 2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Signature of Liquidator : Sd/-
Name of the Liquidator : Mr. Pranab Kumar Chakrabarty
IBBI Registration No. : IBB/PA-003/IP-N00088/2017-18/10826
AFA No. : AA3/10826/02/290124/300867
AFA valid till : 29.01.2024
Date : 12/12/2023
Place : Kolkata

NANDIKURAM
Reapara

Executive officer, Nandi
Medinipur invites offline Te
Dated- 12.12.2023 for C
FC, 2023-24 Fund. Last
Tenders is on 25.12.202:
are available in WB Govt. te

TENDER NOTICE

dated 04/09/2023 calling upon
amount mentioned in the noti
ninety one thousand one hu
60 days from the date of rece
The borrower having failed to
borrower and the public in gene
property described herein belk
sub-section (4) of section 13
(Enforcement) Rules, 2002 on t
The borrower in particular and I
with the property and any deali
the Bank Of India for an amoun
The borrower's attention is invite
Act, in respect of time available,
Description

All that part and parcel of the prc
1184 Sq Ft situated at Mouza 15
Khatian No. RS 106, LR 1395
Hanskhali, District - Nadia. West
and District Nadia. Bounded; C
the South by Ramnagar Roac
Kumar Biswas. On the West by

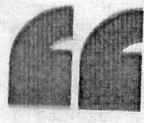
Date: 13.12.2023
Place: Bagula

PU
[Under Regulation 6 of the
Resolution Process
FOR THE ATTENTION OF THE CRF

RE
1. Name of corporate debtor
2. Date of incorporation of corporate
3. Authority under which corporate d
4. Corporate Identity No. / Limited Li
5. Address of the registered office
6. Insolvency commencement date
7. Estimated date of closure of insolv
8. Name and registration number of
9. Address and e-mail of the in
10. Address and e-mail to be us
11. Last date for submission of claims
12. Classes of creditors, if any, under
13. Names of Insolvency Professional
14. (a) Relevant Forms and

Notice is hereby given that the National (C
of a corporate insolvency resolution prc
12th December, 2023 (order received) or
The creditors of M/s. Avaneesh initiate
with proof on or before Tuesday, 20th
address mentioned against entry No. 10
The financial creditors shall submit the
may submit the claims with proof in pers
A financial creditor belonging to a class
authorized representative from among
act as authorized representative of the c
Submission of false or misleading proofs

Date: 13th December, 2023
Place: Kolkata



প্রথম কয়েকদিন বুকে পারছিলাম না ঠিক কী করব। আমার পরিবার ও বন্ধুরা আশ
 পরিবেশ হালকা রেখে আমায় স্বাভাবিক করার চেষ্টা করে গিয়েছে **রোহিত শর্মা**

সবাসরি | এক্সক্লুসিভ | মাচ রিপোর্ট | বিতর্ক | ইন্টারভিউ | ডেসিং কম | পরিসং

মুশইয়ে অ্যাওয়ে ম্যাচে

মাঠের বাইরে কেটেছে একমাস

কালো মেঘ তাস গতি

ফিরতে মরিয়া পেনাল্টি

। পিছনে ফেলে ঘুরে দাঁড়ায় তপন রিয়াল। প্রথম ইনিংসে ১৪১ রানে গিয়েছিল তপন। জবাবে মোহনবাগান তুলে ইনিংস ছেড়ে দেয়। দ্বিতীয় ইনিংসে মোহরিয়াল তোলে ২৪৭। অন্য ম্যাচে, পাইকপাড়া ৩৪/২। ভবানীপুরের ১৫৭ রানের জবাবে মহমেদানের প্রথম ইনিংসে তোলে ১৯৩। দ্বিতীয় ইনিংসে ভবানীপুর তোলে ২৪৭। মহমেদান ৮৯/০।

শতীনের ১১ উইকেট

গলের প্রতিবেদন: অনুর্ধ্ব ১৬ বিজয় মাঠে টুফিতে বল হাতে দাপট বাংলার শতীন যাদবের। বিরুদ্ধে ম্যাচে একাই ১১ উইকেট তুলে নিয়ে বাংলার জয়ে গুরুত্বপূর্ণ ভূমিকা নিল। বুধবার ও ৯৮ রানে জয় ছিনিয়ে নিয়েছে বাংলা। প্রথম ইনিংসে ৩৯১ রান তুলেছিল বাংলা। ২য় বিশ্বাস ১২৯ রান করে। জবাবে শতীনের বোলিং দাপটে গোয়ার প্রথম ইনিংস গুটিয়ে ১১৩ রানে। তৃতীয় দিন ফলো অন করতে নেমে ৬৫ ওভারে ১৮০ রানে শেষ গোয়ার ইনিংসও। প্রথম ইনিংসে ৬৫ রানে ৫ উইকেট নেয় শতীন। আর দ্বিতীয় ইনিংসে ৬ উইকেট নিয়েছে মাত্র ৮ রান খরচ করে।

ফর্ম 'এ'

প্রকাশ্য বিজ্ঞপ্তি

[ইনসলভেন্সি অ্যান্ড ব্যাংক্রাপসি বোর্ড অফ ইন্ডিয়া (ভালিউরি লিকুইডেশন প্রোসেস) রেগুলেশনস, ২০১৭-এর রেগুলেশন ১৪]

ক্রাস ট্রেডার্স প্রাইভেট লিমিটেড-এর স্বপ্নাদাতাগণের অবগতির জন্য

দরকারি তথ্যাবলি	
১. কর্পোরেট ব্যক্তির নাম	ক্রাস ট্রেডার্স প্রাইভেট লিমিটেড
২. কর্পোরেট ব্যক্তির প্রতিষ্ঠার তারিখ	০১.০৩.১৯৮৮
৩. যে কর্তৃপক্ষের অধীনে এই কর্পোরেট ব্যক্তি প্রতিষ্ঠিত/নির্বাহীকৃত	রেজিস্ট্রার অফ কোম্পানিজ, কলকাতা
৪. কর্পোরেট ব্যক্তির কর্পোরেট আইডি/সিটি নম্বর/লিমিটেড লায়ালিটি আইডি/সিটি নম্বর	U26931/WB1988PTC043886
৫. কর্পোরেট ব্যক্তির রেজিস্টার্ড অফিস এবং মুখ্য অফিস (যদি থাকে)-এর ঠিকানা	৩০৯, টেডি চেম্বারস, ২ লালবাজার স্ট্রিট, কলকাতা ৭০০০০১।
৬. কর্পোরেট ব্যক্তির পরিপ্রেক্ষিতে ইনসলভেন্সি শুরু তারিখ	১২.১২.২০২৩
৭. লিকুইডেটরের নাম, ঠিকানা, ই-মেইল আইডি, ফোন নং ও রেজিস্ট্রেশন নম্বর	নাম: মিঃ প্রব কুমার চক্রবর্তী ঠিকানা: ৭২/৯, শেখ পাড়া লেন, হাওড়া ৭১১০৩। ই-মেইল: pranabchakravartypkc@yahoo.com ফোন নং: ৯৪৩২৬৭৭০১৭, রেজিস্ট্রেশন নম্বর- IBB/IPA-003/1P-N00088/2017-18/10826
৮. দাবি জমা দেওয়ার শেষ তারিখ	১১.০১.২০২৪

এতদ্বারা এই নোটিস জারি করা হচ্ছে যে ক্রাস ট্রেডার্স প্রাইভেট লিমিটেড ১২ ডিসেম্বর, ২০২৩-এ ভলিউরি লিকুইডেশন শুরু করেছে।

ক্রাস ট্রেডার্স প্রাইভেট লিমিটেড-এর অংশীদারগণকে ১১ জানুয়ারি, ২০২৪-এর মধ্যে তাদের দাবিগুলি যথাযথ প্রমাণ সমেত পেশ করার জন্য আহ্বান জানানো হচ্ছে লিকুইডেটরের ৭ নংয়ের ঠিকানায়।

আর্থিক স্বপ্নাদাতারা যথাযথ প্রমাণ সমেত তাদের দাবিগুলি কেবলমাত্র ইলেকট্রনিক উপায়ে জমা দেবেন। যাকি সকল স্বপ্নাদাতারা তাদের দাবি প্রমাণ সমেত নিজেরা হাতে করে, ভাক মাধ্যমে বা ইলেকট্রনিক উপায়ে জমা দিতে পারবেন।

দাবির সপক্ষে মিথ্যা অথবা বিভ্রান্তিকর প্রমাণ দাখিল করলে জরিমানা করা হতে পারে।

লিকুইডেটরের স্বাক্ষর : মিঃ প্রব কুমার চক্রবর্তী
লিকুইডেটরের নাম : IBB/IPA-003/1P-N00088/2017-18/10826
আইবিবিআই রেজিস্ট্রেশন নং : AA3/10826/02/290124/300867, এএফএ
এএফএ নং : ২৯.০১.২০২৪ পর্যন্ত
বৈধ : ১২.১২.২০২৩
তারিখ : কলকাতা
স্থান :

শ্রীমতী সুলোচনা গুপ্তা (জামিনদার), স্বামী- সৌমেন্দ্রনাথ গুপ্তা, মিস্ত্রীপুত্র, ভাড়া মসজিদ, রাজবাড়ি, বর্ধমান-৭১৩১০৪ মিস চৌধুরি বালি (জামিনদার), পিতা- রফিকুল ইসলাম শেখ, জাওলিপাড়া, পোঃখা- পরাজ, থানা- গলসি, পূর্ব বর্ধমান-৭১৩৪০৩ মিঃ নজরুল ইসলাম মিয়া (জামিনদার), পিতা- আবদুল কাশেম মিস্ত্রী, জাওলিপাড়া, পোঃখা- পরাজ, থানা- গলসি, পূর্ব বর্ধমান-৭১৩৪০৩ মিঃ চৌধুরি মোবারক হোসেন (জামিনদার), পিতা- চৌধুরি মোজাম্মেল হক, জাওলিপাড়া, পোঃখা- পরাজ, থানা- গলসি, পূর্ব বর্ধমান-৭১৩৪০৩ শেখ আসগর আলি (জামিনদার), পিতা- প্রয়াত শেখ হাকিম, জাওলিপাড়া, পোঃখা- পরাজ, থানা- গলসি, পূর্ব বর্ধমান-৭১৩৪০৩ মিঃ চৌধুরি মোজাম্মেল হক (জামিনদার), পিতা- প্রয়াত আবদুল রহমান চৌধুরি, জাওলিপাড়া, পোঃখা- পরাজ, থানা- গলসি, পূর্ব বর্ধমান-৭১৩৪০৩ মিসেস আয়েমা সুলতানা (জামিনদার), স্বামী- চৌধুরি মোবারক হোসেন, জাওলিপাড়া, পোঃখা- পরাজ, থানা- গলসি, পূর্ব বর্ধমান-৭১৩৪০৩	৩৫৯৮, ৩৫৯৯ ও ৩৬০০, পোঃখা- পরাজ, থানা- গলসি, পূর্ব বর্ধমান-৭১৩৪০৩ পঞ্চায়েতের এলাকাধীন, থানা- গলসি, জেলা- পূর্ব বর্ধমান। সম্পত্তির চৌহদ্দি: উত্তর- অন্যের জমি; দক্ষিণ- খাল, তারপরে অন্যের জমি; পূর্ব- পরাজ শিলাখটি রোড; পশ্চিম- অন্যের জমি। সম্পত্তি নং ২: ০৭.০২.১৯৮১ তারিখে রেজিস্টার্ড দলিল নং ৭২৫/৮১ অনুযায়ী মিঃ আসগর আলি শেখ-এর নামে দোতলা আবাসস্থিতি বিস্তৃত সমস্ত ৪.০০ ডেসিমেল জমির অপরিহার্য সমগ্র পরিমাণ যার অবস্থান: গ্রাম- জাওলিপাড়া, পোঃখা- পরাজ, থানা- গলসি, পূর্ব বর্ধমান। সম্পত্তি নং ৩: ০১.১০.২০১৫ তারিখে রেজিস্টার্ড দলিল নং ২১৮২ অনুযায়ী মিঃ মোজাম্মেল হক, চৌধুরি বালি ও মিসেস আয়েমা সুলতানার নামে দোতলা আবাসস্থিতি সমস্ত ১৬.০০ ডেসিমেল জমির অপরিহার্য সমগ্র পরিমাণ যার অবস্থান: গ্রাম- জাওলিপাড়া, পোঃখা- পরাজ, থানা- গলসি, পূর্ব বর্ধমান। সম্পত্তির চৌহদ্দি (দাগ নং ১০৪৫ ও ১০৪৬): উত্তর- পঞ্চায়েতি রাস্তা; দক্ষিণ- কাজল শেখের সম্পত্তি; পূর্ব- আবাস চৌধুরির সম্পত্তি; পশ্চিম- চৌধুরি মোজাম্মেলের সম্পত্তি। সম্পত্তির চৌহদ্দি (দাগ নং ১০০৫): উত্তর- পঞ্চায়েতি রাস্তা; দক্ষিণ- চৌধুরি মোজাম্মেলের সম্পত্তি; পূর্ব- জলিল মোজাম্মেলের সম্পত্তি; পশ্চিম- পঞ্চায়েতি রাস্তা। সম্পত্তির চৌহদ্দি (দাগ নং ১০১০): উত্তর- পঞ্চায়েতি রাস্তা; দক্ষিণ- কাজল চৌধুরির সম্পত্তি; পূর্ব- কাজল চৌধুরির সম্পত্তি; পশ্চিম- চৌধুরি বালির সম্পত্তি।	সম্পত্তি ক) ₹১০,০০,০০০ খ) ₹১,০০,০০০.০০ গ) ₹৫০,০০০.০০ ঘ) IDIB50287 ঙ) জানা নেই চ) গঠনমূলক
		সম্পত্তি ক) ₹৩৬,০০,০০০ খ) ₹৩,৬০,০০০.০০ গ) ₹৫০,০০০.০০ ঘ) IDIB502878 ঙ) জানা নেই চ) গঠনমূলক

* বিজ্ঞপ্তি অবশ্যই সংরক্ষণ মূল্য অপেক্ষা বেশি হতে হবে।

ই-নিলামের তারিখ ও সময়: তারিখ- ০৮.০১.২০২৪; সময়: সকাল ১১টা থেকে বিকেল ৩টা পর্যন্ত।
 সম্পত্তিগুলি বিক্রির তারিখ ও সময়: তারিখ- ১৪.১২.২০২৩ থেকে ০৮.০১.২০২৪; সময়: সকাল ১০টা থেকে বিকেল ৩টা পর্যন্ত।
 ই-নিলাম পরিবেশে প্রদানকারীর ওয়েবসাইট: <https://www.mstcecommerce.com/auctionhome>

অনলাইন বিডে অংশ নেওয়ার জন্য বিভাগগণকে আমাদের ই-নিলাম পরিবেশে প্রদানকারী সংস্থা এমএসটিসি লিমিটেড-এ (www.mstcecommerce.com/auction/home/ibapi) দেখার পরামর্শ দেওয়া হচ্ছে। প্রযুক্তিগত সহায়তার প্রয়োজন হলে এমএসটিসি-এর হেল্পডেস্ক নম্বর: ০৩৩-২৪৪০০০২০/ ২৪৪০০০২১/ ২৪৪০০০২২ এবং পরিবেশা প্রদানকারীর হেল্পডেস্কে উপলব্ধ নম্বরগুলিতে যোগাযোগ করবেন। এমএসটিসি লিমিটেডের কাছে রেজিস্ট্রেশনের স্ট্যাটাস জানার জন্য অনুগ্রহপূর্বক ibapiop@mstcecommerce.com এবং ই-মার্কেটিং স্ট্যাটাস জানার জন্য অনুগ্রহপূর্বক ibapifun@mstcecommerce.com মেইল আইডি-তে যোগাযোগ করবেন।
 সম্পত্তির বিশদ তথ্যাবলি এবং সম্পত্তির ছবি সন্নিবেশিত নিলামের শর্ত ও নিয়মাবলির জন্য অনুগ্রহপূর্বক <https://ibapi.in> ওয়েবসাইটে পোষ্টাল সম্পর্কিত প্রশ্নের ব্যাখ্যা পেতে অনুগ্রহপূর্বক এই হেল্পলাইন নম্বরগুলিতে যোগাযোগ করবেন: '১৮০০১০২৫০২৬' এবং '০১১-৪১১১১১১১' <https://ibapi.in> এবং www.mstcecommerce.com ওয়েবসাইটে এই সম্পত্তিগুলি খোজার সময় বিভাগগণকে ওপরে উল্লেখিত আইডি নম্বর ব্যবহারের পরামর্শ দেওয়া হচ্ছে।
 তারিখ: ১৩.১২.২০২৩ / স্থান: কলকাতা

অনুমোদিত